

**GOVERNMENT OF RAJASTHAN**  
**Law & Legal Affairs Department**

No.F.12 (02)Raj/Vad/19

Jaipur dated. 2/4/19

All Addl.Chief Secretaries/Pr.Secretaries /  
Secretaries/Head of the Departments.

**CIRCULAR**

Subject:- Making over of the departmental case file to the newly appointed Government Counsels/ Addl. Government Counsels/Deputy Government Counsels before the Rajasthan High Court, Jodhpur/Jaipur.

In reference to the subject cited herein above, am directed to request you to ensure and direct the officer-in-charge of the cases of your Department to provide the relevant case files to the newly appointed Government Counsels/ Addl. Government Counsels/Deputy Government Counsels of your Department, before the next date of hearing of the respective case or not later than seven working days from the date of issuance of this letter and also to forward a copy of the list to this department of the departmental files so handed over to the Counsel of your Department. Kindly take a serious note of it for the effective handling of the State Litigation.

<sup>20</sup>  
(Chanchal Mishra)  
Law Secretary

Copy forwarded to the following for information and necessary action :-

1. Advocate General, Rajasthan High Court, Jaipur
2. All Addl. Advocate General, Rajasthan High Court, Jodhpur/Jaipur
3. All Government Counsels/ Addl. Government Counsels/ Deputy Government Counsels before the Rajasthan High Court, Jodhpur/Jaipur
4. Guard file.

  
(Chanchal Mishra)  
Law Secretary